## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Civil Contempt Petition No.261 of 2001

In

Original Application No. 1044 of 1996

Allahabad this the 08th day of April, 2002

Hon' ble Mr. Justice R. R. K. Trivedi, V.C. Hon' ble Mr. C.S. Chadha, Member (A)

Radhey Lal Ahirwar, aged about 67 years, S/o Shri Ram Dayal R/o 413 Sadar Bazar, Jhansi.

Applicant

By Advocate Shri A.K. Dave

## Versus

- 1. P. Gopi Nath, Post Master General, Agra.
- Shri R.S. Lal, Senior Superintendent of Post Office, Jhansi Division, Jhansi.

Opp.Party/Re

By Advocate Km.S. Srivastava

## ORDER( Oral )

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this application, the applicant has prayed that the respondents may be punished for non-compliance of the order of this Tribunal dated 27.7.01 passed in 0.A.No.1044 of 1996. Miss Sadhna Srivastava has filed counter-affidavit, in which it has been stated that all terminal benefits have been receively by the applicant on 26.12.01. In support of the averments, photocopies of the cheques dated 24.12. have also been filed. In the circumstances, we have also been filed. In the circumstances, we have

:: 2 :: no doubt that the order has been complied with, and no useful purpose shall be served in continuing this application. The Civil Contempt Application stands disposed of . The notices issued are discharged. Contempt proceedings are dropped. Member (A) Vice Chairman /M.M./